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CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 1

Date : 11/12/2017
Day : Monday
Time : 02:30P.M

CORAM:
Hon'ble Mr.Ashok Jindal, Member Judicial

<u>S.No.</u>	<u>APPEAL NO.</u> <u>MISC. MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	C/MISC/60417/2017 C/60167/2017 <u>REGULAR</u> <u>MATTERS</u>	Ms R G Gupta And Co	C.C. LUDHIANA	SAURABH KAPOOR ADVOCATES/DR	
2	ST/60632/2017	The Merchants	C.C.E. Jalandhar	Sudhir Malhotra./DR	


Prepared By


Checked By


Assistant Registrar/Sr.PS
CESTAT Chandigarh